TEMPLE LEASING AND FINANCE LIMITED - in Liquidation

List of Stakeholders

(Pursuant to claims received and updated as on 27.07.2023, being the last date of submission of claims)

[Under Regulation 31 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

Category: Operational Creditors - Other than Workmen and Employees

Sl. No.	Name	Identification No.	Address	E-mail ID	Details of Claim Recived		Amount Claimed (INR)	Amount of Claim Admitted			Extent of Admission / Rejection	Details of Security Interest	Amount covered by guarantee	Whether related party	Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
					Date of receipt	Nature of Claim		Secured	Unsecured	Total									
1	SRVM & Associates	NA	117/90, Mansarovar Building, Nehru Place, Delhi- 110019	camohit2608@gmail.com	05.09.2021	Unsecured	38,350		38,350	38,350	Provisionally Admitted	NA	NA	NA	NA	NA	NA	NA	SRVM & Associated had submitted it's claim during CIRP process
	Total						38,350		38,350	38,350									